## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB)-204 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: M/s Globe Express Services (Oversees Group) Ltd. & Anr. Vs. M/s M.M. Cargo Container Line Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 8 & 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Mohd. Nazim Khan, RP

## ORDER

Resolution Plan as stated has been filed by the RP. To come up for further consideration on 18th January, 2018.

(S. K. Mohapatra)

Member (T)

(ına Malhotra)

Member (J)